

- (iii) Where admission of children is above 100, these shall be (a) a full time head-teacher and (b) part time instructors for Art Education, Health & Physical Education and Work Education.

As per the District Information System for Education (DISE) 2011-12, the national average of PTR is 31:1 at primary level and 29:1 at upper primary level.

The Pupil-Teacher Ratios vary across countries, depending upon local conditions, curriculum and pedagogical practices, etc. Since the commencement of the RTE Act in 2010, over 7 lakh additional teacher posts have been sanctioned under the SSA programme, for elementary education. The States/Union Territories (UTs) have been advised to rationalize the deployment of teachers to make all schools RTE complaint in terms of PTR. The nationwide shortage of teachers is a deep-rooted structural problem that can not be resolved by the RTE Act in merely four years. The Act contains important provisions that aim to remove some of the bottlenecks that have created this shortage.

Impact of child labour on RTE

1309. SHRIMATI VASANTHI STANLEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the implementation of the Right to Education is hampered by continuing practice of child labour in our country and the details thereof;
- (b) how Government works in collaboration with NGOs to identify and rehabilitate children between ages of 6 and 14 years; and
- (c) what steps have already been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) The Sarva Shiksha Abhiyan (SSA), which is the main vehicle for implementation of the provisions of the RTE Act, 2009 provides for free and compulsory elementary education to all children in the age group of 6 to 14 years including those engaged in child labour. The programme supports all government schools (irrespective of department) for components such as new buildings, other civil works, additional teachers, text books, uniforms, teachers' training, learning enhancement programme etc. It also supports aided recognized schools for school grants and text-books. The SSA is implemented through state implementation societies and is functional in all State Governments/UTs.

The Government of India, under the Ministry of Labour, is implementing the National Child Labour Project (NCLP) Scheme in a number of districts for the rehabilitation of child labour. Under the scheme, these children working in hazardous occupations/processes are mapped through a survey. The States carry out an awareness generation exercise in collaboration with NGOs, Civil Society Organizations and other stakeholders. The children are enrolled in the special centres where they are provided with bridge education, health care services etc. The NCLP schools are treated as special training centres for mainstreaming out of school children. NGOs are closely associated with the running of NCLP centres in most cases.

Kendriya Vidyalayas operating under tin sheds/tents

1310. SHRI A.A. JINNAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some of Kendriya Vidyalayas are being run under tin sheds/tents;
- (b) if so, their number and the details thereof, State-wise especially in Tamil Nadu and Delhi;
- (c) the reasons for these schools being run under tents/tin sheds; and
- (d) what corrective steps Government is taking in respect of such Vidyalayas as on 31 May, 2013?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) Yes, Sir. As on 31.05.2013, 05 Kendriya Vidyalayas in the country were temporarily running in class rooms made of tin sheds either partially or fully. This is because the sponsoring agencies could not provide pucca temporary school buildings. However, one KV at Gopeshwar, Uttarakhand has since been shifted to a pucca building. The KVS is making continuous efforts to ensure that all sanctioned KVS that start functioning are shifted to permanent structures as early as possible. Sometimes, to meet the urgent needs of the local community, it becomes unavoidable to start operations in such temporary structures. The State-wise details are given in Statement.